

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A. NO. 21/92 and M.A. NO. 53/92 and A 21/92
O.A. NO. 21/92 and M.A. NO. 53/92 Date: 20-1-1992

Between:

1. K. Kondamma,
2. S. Appala Ra
3. K. Atchi Bak
4. P. Adinara

Applicants. ✓

and
The Director, Naval Science and Technological
Lab (N.S.T.L) Research and Development Organisation,
Ministry of Defence, Government of India,
Vigyan Nagar, Visakhapatnam-530 027.

.. Respondents. ✓

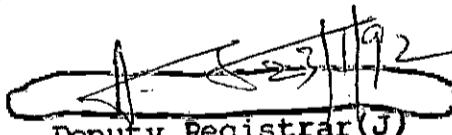
For Plaintiffs: Mr. K. Subrahmanyam, Advocate ✓
For Defendants: Mr. M. Jaganmohan Reddy, Addl. CGSC. ✓

FOR COR THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ADMN) ✓
AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL) ✓

The Tribunal made the following Order:-

We have heard Shri K. Subrahmanyam, learned counsel for the Plaintiffs and Shri M. Jaganmohan Reddy, learned counsel for the Defendants. When the case was taken-up for admission hearing, the learned counsel for the applicants, Shri Subrahmanyam informed that he had already filed O.A. 877/91, in which judgment was pronounced. The direction therein was that a representation would be made by the applicants and the Respondents were to consider the same and give their reply. Based on that the applicants made a representation on which is still pending. Hence in our view the application is liable to be rejected under section 20(2)(b) of the A.T. Act. 1985. Hence the M.A. Nos. are dismissed with no order as to costs. ✓


Deputy Registrar (J)

To

1. The Director, Naval Science and Technological Lab (N.S.T.L) Research and Development Organisation, Ministry of Defence, Govt. of India, Vigyan Nagar, Visakhapatnam-27.
2. One copy to Mr. K. Subrahmanyam, Advocate, Advocates Association, High Court of A.P. Hyd.
3. One copy to Mr. M. Jaganmohan Reddy, Addl. CGSC. C.A.T. Hyd. ✓
4. One spare copy. ✓

7m

Abdul Qayyum
Copy

R M
21/1/92

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R. BALASUBRAMANIAN: M(A)
AND

THE HON'BLE MR.T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL) ✓

DATED: 20 - 1 - 1992 ✓

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.NC. 21/92 & MA 53/92

T.A.NO:-

(W.P. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

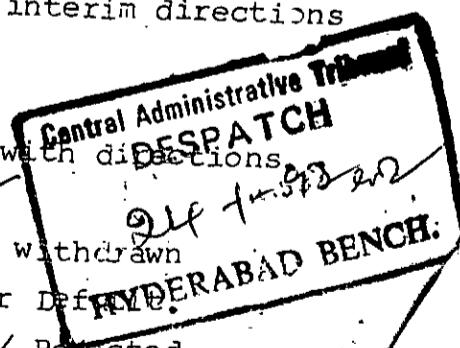
Dismissed ✓

Dismissed as withdrawn

Dismissed for Def.

M.A. Ordered/ Rejected

No order as to costs.



pvm.

23-1-92